

15

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB) No. 48/BB/2018	For compliance of office objections raised by Registry	A Murali Advocate	Rule 6 of I&B	Vishwas Concrete Pvt Ltd	Pranee Infrastructures Pvt Ltd	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. ANDRE PETER

FOR

J. SAGAR ASSOCIATES

9886695823.

PETITIONER



ORDER

Counsel for petitioner is present. The matter is listed today for verification of compliance
Memo. List it on 13.04.2018



MEMBER(T)



MEMBER(J)